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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 13361/2022 & CM APPL. 40559/2022**

SHEHLA RASHID SHORA

..... Petitioner

Through: Mr. Prasanna S., Ms Swati Arya and
Mr. Yuvraj Singh Rathore Advocates
(M: 9910824768).

versus

**NEWS BROADCASTERS AND DIGITAL ASSOCIATION AND
OTHERS** Respondents

Through: Ms. Nisha Bhambhani, Mr. Rajat
Arora & Ms. Mariya Shahab,
Advocates for R-1 and 2 (M:
9958593888).

**CORAM:
JUSTICE PRATHIBA M. SINGH**

ORDER
% **23.02.2023**

1. This hearing has been done through hybrid mode.
2. Subject to orders of Hon'ble the Chief Justice, list this matter before another Bench on 2nd March, 2023.

PRATHIBA M. SINGH, J

FEBRUARY 23, 2023

mr/rp